

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES,"B" JAIPUR

डॉ. एस. सीतालक्ष्मी, न्यायिक सदस्य एवं डॉ. दीपक पी.रिपोटे, लेखा सदस्य के समक्ष  
BEFORE DR. S. SEETHALAKSHMI, JM & DR. DIPAK P. RIPOTE, AM

आयकर अपील सं./ITA No. 109/JPR/2024

Rajendra and Ursula Joshi Charitable Trust Anchor Mall, 3 <sup>rd</sup> Floor Ajmer Road, Jaipur.	बनाम Vs.	The ITO Exemption, Ward-1, Jaipur.
स्थायीलेखा सं./जीआईआर सं./PAN/GIR No.: AACTR8067J		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri Rajat Choudhary, Adv. ( V.C.)  
राजस्व की ओर से / Revenue by : Shri Ajay Malik (CIT)

सुनवाई की तारीख / Date of Hearing : 23/07/2024  
उदघोषणा की तारीख / Date of Pronouncement: 24/07/2024

आदेश / ORDER

PER: DR. S. SEETHALAKSHMI, J.M.

This is an appeal filed by the assessee against orders of the Learned Commissioner of Income Tax (Exemption), Jaipur [herein after referred to as "Ld.CIT(E)] dated 27.02.2023 passed under section 80G of the Income Tax Act, 1961.

2.1 At the outset of hearing, the Bench observed that there is delay of 283 days in filing of the appeal by the assessee for which the ld. AR of the assessee filed an affidavit giving the following reason for such delay:-

*“7. That the delay in filing appeal before Hon’ble ITAT, jaipur Bench was due to time taken in process of legal advise taken for re-apply & technical glitches on the Income Tax Portal and the same is considered as reasonable cause for delay in appeal filing before Hon’ble ITAT, jaipur bench.”*

2.2 The Bench noted that the submission as raised by the assessee in its affidavit has no merit and the same is dismissed.

3. As regards the appeal of the assessee, the Bench noted that Ld. AR of the assessee vide his application dated 23.07.2024 prayed for withdrawal of the appeal for which ld. DR has not objection. Hence, the Bench allow the assessee to withdraw the appeal.

In the result, the appeal of the assessee is dismissed as withdrawn as pronounced in the open court on 24/07/2024.

Sd/-

(डॉ. दीपक पी.रिपोटे)  
(Dr. Dipak P. Ripote )  
लेखा सदस्य / Accountant Member

Sd/-

(डॉ.एस.सीतालक्ष्मी)  
(Dr. S. Seethalakshmi)  
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 24/07/2024

\*Santosh

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. The Appellant- Rajendra and Ursula Joshi Charitable, jaipur.
2. प्रत्यर्धी / The Respondent- ITO(E), Ward-1, Jaipur.
3. आयकर आयुक्त / The Id CIT
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर /DR, ITAT, Jaipur
5. गार्ड फाईल / Guard File ITA No. 109/JPR/2024)

आदेशानुसार / By order,

सहायक पंजीकार / Asstt. Registrar